

**GOVERNMENT OF INDIA  
TOURISM AND CULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:189  
ANSWERED ON:22.02.2001  
ENTRANCE FEE FOR MONUMENTS  
VILAS BABURAO MUTTEMWAR

**Will the Minister of TOURISM AND CULTURE be pleased to state:**

- (a) whether the tour operators have expressed apprehensions about the loss of business because of levy of entry fee for the Indian and foreign tourists visiting the national monuments;
- (b) if so, the details thereof;
- (c) the reaction of the Government in this regard;
- (d) the revenue earned from each monument since revision of entry fee;
- (e) the guidelines prescribed to distinguish between the Indian and the foreign tourists;
- (f) whether the Government propose to keep a free entry day once a week for the tourists; and
- (g) if so, the details thereof along with the other facilities/concessions proposed to be provided to the tourists in this regard?

**Answer**

MINISTER OF TOURISM AND CULTURE (SHRI ANANTHKUMAR )

- (a) and (b) : Yes, Sir. The Government have received representations from some sections of the travel trade.
- (c): Government has recently enhanced the entry fees after consideration of all relevant factors and do not propose to make any change in the single monument entry fee to monuments under the Archeological Survey of India at this stage. However, the possibilities of introducing package tickets are under consideration.
- (d) : Revenue earned from Circles is available at Annexure.
- (e) : No specific guidelines have been fixed.
- (f) : No, Sir.
- (g) : Does not arise.